



2026:AHC:41217

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 7395 of 2026

Mohammad Akram Shaikh

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rakesh Kumar Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn with liberty to make appropriate application in Case No.9493 of 2023 pending in the Court of respondent No.2/Sub Divisional Officer, Teshil Shahganj, District Jaunpur.

2. This prayer has not been opposed by learned counsel for the respondents.

3. Accordingly, the present petition is dismissed as withdrawn with liberty as prayed.

(Prakash Padia,J.)

February 24, 2026
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